

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (C). No. 360 of 2020

Radhika Paswan ..... Petitioner

Vs.

The State of Jharkhand & Ors. ... Opposite Parties

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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**05/ 10.09.2021** On the request of Mr. Sharabil Ahmad, learned counsel for the opposite party-State, put up this case after six weeks for compliance of the Court's order dated 02.12.2019.

**(Dr. S.N. Pathak, J.)**

Punit/-